- MoU (2014-15) between Government of India and Central Cottage Industries Corporation of India Ltd.
- II. Outcome Budget (2014-15) of Ministry of Textiles

श्री संतोष कुमार गंगवार : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the Central Cottage Industries Corporation of India Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 632/16/14]

II. Outcome Budget, for the year 2014-15, in respect of the Ministry of Textiles.

[Placed in Library. See No. L.T. 631/16/14]

## Report and Accounts (2012-13) of Indian Railway Welfare Organisation (IRWO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (a) to (c) See No. L.T. 639/16/14]

- I. Notifications of Ministry of Chemicals and Fertilizers
- II. Memorandum of Understanding (2014-15) between Government of India and various Public Sector Undertakings
- III. Outcome Budget (2014-15) of Department of Fertilizers

श्री निहाल चन्द : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Chemicals and Fertilizers (Department of Fertilizers), under subsection (6) of Section 3 of the Essential Commodities Act, 1955:—

- (1) S.O. 114 (E), dated the 16th January, 2014, indicating the supplies of fertilizers to be made by specified domestic manufactures of fertilizers to specified States and Union Territories during Rabi season 2013-14 from the date of publication of this notification to the 30th day of March, 2014.
- (2) S.O. 1088 (E), dated the 15th April, 2014, indicating the supplies of fertilizers to be made by specified domestic manufactures of fertilizers to specified States and Union Territories during Kharif season 2014 from the date of publication of this notification to the 30th day of September, 2014.

[Placed in Library. For (1) and (2) See No. L.T. 559/16/14]

- II. A copy each (in English and Hindi) of the following papers:—
  - (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Madras Fertilizers Limited (MFL), for the year 2014-15.

[Placed in Library. See No. L.T. 694/16/14]

(ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), for the year 2014-15.

[Placed in Library. See No. L.T. 697/16/14]

(iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and National Fertilizers Limited (NFL), for the year 2014-15.

[Placed in Library. See No. L.T. 693/16/14]

(iv) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Rashtriya Chemicals and Fertilizers (RCF) Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 698/16/14]

 Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and FCI Aravali Gypsum & Minerals India Limited (FAGMIL) Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 695/16/14]

(vi) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Projects & Development India Limited (PDIL), for the year 2014-15.

[Placed in Library. See No. L.T. 696/16/14]

(vii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Fertilizers and Chemicals Travancore (FACT) Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 699/16/14]

(viii) Outcome Budget, for the year 2014-15, in respect of the Department of Fertilizers.

[Placed in Library. See No. L.T. 553/16/14]

- I. Report and Accounts (1994-95, 1995-96 and 1996-97) of Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Ltd., Srinagar, Jammu and Kashmir and related papers
- II. Report and Accounts (2011-12, 2012-13 and 2010-11) of various Corporations and related papers
- III. Report and Accounts (2011-12) of Central Agricultural University, Imphal, Manipur and related papers

कृषि मंत्रालय में राज्य मंत्री; तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डा. संजीव कृमार बालियान): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Seventeenth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.